

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518

(IB)-264(PB)/2023

IA/5948/2023, IA/5973/2023, IA/5814/2023, IA/3942/2023, IA/3316/2023,
IA/3472/2023, IA/3481/2023, IA/3280/2023, IA/3277/2023, IA/2944/2023,
IA/3254/2023, IA/3048/2023, IA/2850/2023, Int. Pet./68/2023,
IA/4361/2023, IA/3101/2023

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 01.12.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Anuradha Salhotra, Ms. Saloni Chowdhry, Advs.
in IA/5948/2023
Mr. Ameya Gokhale, Ms. Mehak Nayak, Mr. Harit
Lakhani, Advs. in IA/3280/2023, IA/3277/2023 &
IA/2944/2023
Mr. Nimish Vakil, Mr. Abhiyudaya Vats, Mr. Tathagata
Datta, Advs. in IA/3316/2023
Mr. Nishant Awana, Ms. Rini Badoni, Advs. in
IA/5814/2023
Mr. Marylou Bilawala, Mr. Pranaya Gopal, Mr. Dhruv
Khanna, Ms. Sharleen Lobo, Ms. Priya Desai,
Mr. Chiranjivi Sharma, Ms. Apoorva Kaushik, Mr. Vasu
Gupta, Mr. Uday Mathur, Ms. Nehal Gupta, Advs. in
IA/3254/2023
Mr. Naman Joshi, Ms. Ritika Vohra, Mr. Guneet Sidhu,
Mr. Anirudh Singh, Advs. in IA/3101/2023 & Int.
Pet./68/2023

For the Respondent :

For the RP : Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra, Advs.

ORDER

Due to paucity of time, the matter is listed on **19.12.2023**.

**S/d-
(Court Officer)**